NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-III

(IB)-582/ND/2017

IN THE MATTER OF:

Star Mobitel Limited ... PETITIONER

Vs.

Micromax Informatics Limited ... RESPONDENT

SECTION:

Under Section 9 of IBC Code, 2016

Order delivered on 22.1.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. Sunil Fernandes, Advocate

Mr. Vishesh Issar, Advocate Mr. Monit Aggarwal, Advocate

For the Respondents : Ms. Snigdha Sharma, Advocate

Mr. Tanmaya Nirmal, Advocate

Mr. Gaurav, Advocate

ORDER

Learned Counsel for the parties are present. Heard.

At the request of Counsels for the parties, the matter is adjourned to

25.1.2018.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 22.1.2018